

(8)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

Open Court

Original Application No. 670 of 2007

Wednesday, this the 19th day of November 2008

Hon'ble Mr. Ashok S. Karamadi, Member (J)

Anirudh Kumar Dubey, Son of A.K. dubey, Resident of SPM Industrial Area, District-Hathras.

By Advocate: Sri S.K. Dubey

Applicant

Vs.

1. Union of India through the Secretary, Ministry of Communication, Department of Post, Dak Bhawan, Sansad Marg, New Delhi.
2. Senior Superintendent of Post Office, Aligarh.
3. Senior Post Master, Aligarh, District Aligarh.
4. Post Master, Hathras MDG, District-Hathras.
5. Post master Beswan, Aligarh, District Aligarh.

By Advocate: Sri Pranay Krishna

Respondents

O R D E R

By Ashok S. Karamadi, Member (J)

This application is filed against the order of transfer dated 24.04.2007 and 19.12.2006 passed by respondent No. 2 as per annexure A-1 and for stay of the same.

2. On notice, respondents have filed the counter affidavit and state that the applicant has already joined the Beswan Sub Post Office on 30.05.2007 as evident from the charge report (annexure CA-1) and the place of posting i.e. Sub Post Office Beswan is not too far from Nagla Rati, the place of present posting of the applicant. In view of this, learned counsel for the respondents sought for dismissal of the O.A. as having become infructuous.



(9)

2

3. Having regard to the statement made by learned counsel for the respondents, learned counsel for the applicant states that he has no instruction from the applicant as on today regarding his present posting and acceptance of the transfer order and in the absence of instruction, he is unable to make any submission.

4. However, having regard to the submission made by learned counsel for the respondents, I do not file any justification in adjourning this matter. Accordingly, this O.A. is dismissed as having become infructuous.



[Ashok S. Karamadi]
Member 'J'

/M.M/